

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 122 OF 2016 &
IA NO. 278 OF 2016

Dated: 3rd August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Maharashtra State Load Despatch Centre (MSLDC) Appellant (s)
Versus
Central Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Mr. M.Y. Deshmukh
Mr. Srikant Deshmukh

Counsel for the Respodent (s) : Mr. K.S. Dhingra

ORDER

List the matter on **22.09.2016**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
ts/pr

(Justice Ranjana P. Desai)
Chairperson